



Government of India
Ministry of Commerce and Industry
Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES - I SECTION)

MINUTES OF THE NORMS COMMITTEE- I

MEETING No. NC/1/MEET/Oct/202122/6

DATED: 25/10/2021

Please Note

- I. For information of exporters, Norms Committee - I handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 81 to 84, 86 to 93 .Communications in respect of cases/pertaining to NC- I may be sent to email address: nc1.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/1/MEET/Oct/202122/6 dated 25/10/2021 of Norms Committee - I for the year 2021-22 was held on 25/10/2021 under the Chairmanship of Akash Taneja, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Shri Sushil Kumar Jangid, Scientist 'B'	MeitY
2	Shri Shaish Kumar, Consultant (Tech-1)	Technical Consultant,DGFT
3	Shri V. C. Agarwal, Consultant (Tech-3)	Technical Consultant,DGFT
4	Shri S. K. Bhatnagar, Consultant (SKB)	Technical Consultant,DGFT

In Attendance:

Sl. No.	Name & Designation	Department
1	Shri Santosh Kumar Dubey, Dy. DGFT	DGFT

Case Details and Decision(s):

Case No.	1 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	SPECTRAA TECHNOLOGY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00001849AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a deficiency letter was issued to the applicant on 11.10.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	2 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	TAIKISHA ENGINEERING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00022917AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and decided to ask from the applicant to furnish the following information as per comments of MSME: 1. To submit excel sheet of the calculations. 2. To provide details of per unit weight of export product. The case stands deferred.	

Case No.	3 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred

Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00160394AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 11.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	4 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00167492AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and decided to ask from the applicant to furnish the following information as per comments of MSME: 1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. 2. Weight of each Export Product. 3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by documentary evidence/drawings etc. 5. To provide calculation sheet in excel. 6. Each part description to be accompanied by part number The case stands deferred.	

Case No.	5 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	DOOWON CLIMATE CONTROL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00171711AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 11.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	6 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	SPECTRAA TECHNOLOGY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00001854AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a deficiency letter was issued to the applicant on 11.10.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	7 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	KILBURN ENGINEERING LTD

Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00092376AM21
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a deficiency letter was issued to the applicant on 12.10.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	8 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00112000AM21
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 12.07.2021 & 11.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	9 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	HINDUSTAN PLATINUM PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00142792AM22
RA File Number	NA

Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and decided to ask from the applicant to furnish the following information as per comments of MSME: 1. To provide step-wise wastage & manufacturing process. The case stands deferred.	

Case No.	10 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00160461AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 04.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	11 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	DOOWON AUTOMOTIVE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00167767AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 11.10.2021 for	

examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	12 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00002391AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a deficiency letter was issued to the applicant on 12.10.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	13 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	TAIKISHA ENGINEERING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00019618AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and decided to ask from the applicant to furnish the following information as per comments of MSME: 1. To provide excel sheet of calculation with per unit weight of export product. The case stands deferred.	

Case No.	14 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	TAIKISHA ENGINEERING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00102795AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and decided to ask from the applicant to furnish the following information as per comments of MSME: 1. To provide excel sheet of calculation with per unit weight of export product. The case stands deferred.	

Case No.	15 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00002397AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 12.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	16 / NC/1/MEET/Oct/202122/6
----------	-----------------------------

Case Status	Case Deferred
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00153386AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) for examination & comments. Consultant (Tech-1) informed that an error was encountered while opening the attachments/documents of the case. Therefore, the Committee decided to inform EGTF Division to resolve the issue at the earliest and thereafter, again refer the case to Consultant (Tech-1) for examination & comments. The case stands deferred.	

Case No.	17 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	AUTOCOMP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00003367AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 12.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	18 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	SPECTRAA TECHNOLOGY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00028520AM22

RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 22.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	19 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	SPECTRAA TECHNOLOGY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00105693AM21
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 22.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	20 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00115076AM21
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 12.10.2021 for	

examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	21 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00116939AM21
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 12.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	22 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00159421AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 12.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	23 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	MACBROUT ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00170813AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 22.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	24 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00173550AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and decided to ask from the applicant to furnish the following information as per comments of MSME: 1. Detail technical drawings with dimension of each export product, Catalogue, if any, may also be furnished. 2. Weight of each Export Product. 3. Weight of each of the imported and indigenous input, separately for each product, for the purpose of material balancing. Net weight (Gross weight minus wastage) for each imported and indigenous input in the export product may be indicated. Net weight along with details of other imported input to be used in the resultant product and sought to be imported/procured from sources other than the license, if any, may also be indicated. 4. Starting from the specification of the export product, basic calculation as to how of raw material proposed for import has been arrived at, including the net weight of components to be manufactured out of these imported materials, wastages claimed at each stage of manufacturing with complete justification and supported by	

documentary evidence/drawings etc.

5. To submit excel sheet of calculation along with part number for each part.

The case stands deferred.

Case No.	25 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	HIROTEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00032810AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 04.10.2021 & 12.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	26 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00116943AM21
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 12.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	27 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	HITAISHI KK MANUFACTURING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00149204AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 04.10.2021 & 12.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	28 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00159580AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 04.10.2021 & 12.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	29 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred

Party Name	IND SPHINX PRECISION LTD
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00007674AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and decided to ask from the applicant to furnish the following information as per comments of MSME: 1. To provide average length of the export product. The case stands deferred.	

Case No.	30 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00113550AM21
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 12.07.2021 & 12.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	31 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00123707AM22
RA File Number	NA

Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 04.10.2021 & 12.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	32 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	HIROTEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00151751AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted the comments of MSME. Further, the case was discussed in the meeting and it was noted that the details/description of import items are not specific as mentioned in the agenda. Therefore, the Committee decided to seek clarification from MSME regarding the details of import items. The case stands deferred.	

Case No.	33 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	SARTORIUS STEDIM INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00169742AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 07.10.2021 & 12.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee	

decided to wait for the comments.

The case stands deferred.

Case No.	34 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	DOOWON CLIMATE CONTROL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00171407AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 29.09.2021 & 12.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	35 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00022295AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 12.07.2021 & 12.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	36 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	SKF BOILERS AND DRIERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00103969AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 29.09.2021 & 12.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	37 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	GE POWER INDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00116056AM21
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 29.09.2021 & 12.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	38 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	CRYOGAS EQUIPMENT PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00128332AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 29.09.2021 & 12.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	39 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	EXCELLENT HI-CARE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00148442AM22
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 12.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	40 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	DOOWON AUTOMOTIVE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00167336AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to DHI on 29.09.2021 & 12.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	41 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	DYNAMATIC TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00171474AM22
RA File Number	NA
Licence No and Date	NA

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to DHI on 04.10.2021 & 12.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	42 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	CHIRAG UDYOG
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	018005000127AM19
RA File Number	052304000141 AM19
Licence No and Date	0510406909/19/06/2018

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that a deficiency letter was issued to the applicant on 12.10.2021. However, no reply has been received as yet. Hence, the Committee decided to wait for reply of the applicant.

The case stands deferred.

Case No.	43 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	018005000351AM20
RA File Number	039504001074 AM20
Licence No and Date	0310835043/25/02/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant's reply was sent to DHI on 23.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	44 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	018005000465AM21
RA File Number	039504000084 AM21
Licence No and Date	0310836382/26/05/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant's reply was sent to DHI on 14.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	45 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	NTB INTERNATIONAL PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	018005000473AM21
RA File Number	039504001237 AM20
Licence No and Date	0310836497/04/06/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant informed through BO Portal that their export order has been cancelled and they have not utilized the license for duty free import. Hence, they have requested not to fix the ad-hoc norms. Therefore, the Committee decided to confirm from RA, Mumbai whether the applicant has surrendered unutilized license or not. The case stands deferred.	

Case No.	46 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	GOLD MOHUR PROFILES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	018005000534AM21
RA File Number	052304000083 AM21
Licence No and Date	0510414672/21/07/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant's reply was sent to Consultant (Tech-1) on 17.09.2021 & 12.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	47 / NC/1/MEET/Oct/202122/6
Case Status	Case Approved
Party Name	PERMANENT MAGNETS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021

HQ File Number	018005000544AM21
RA File Number	039504000262 AM21
Licence No and Date	0310837528/31/07/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (Tech-3) as under: 1. The quantity of import item (48% NI: Fe Cold Rolled Strip in Coil Form (Thickness 0.345mm +/-5%)) may be allowed as 12515.00 Kgs with 50% wastage. Note: Grade & type of import item will be same as used in export item. RA concerned may take further necessary action as per the decision of NC.	

Case No.	48 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	TAIKISHA ENGINEERING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	018005000555AM21
RA File Number	039504000275 AM21
Licence No and Date	0310837658/14/08/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant's reply was sent to MSME on 23.09.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	49 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	018005000593AM21
RA File Number	039504000295 AM21
Licence No and	0310838015/01/09/2020

Date	
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant's reply was sent to MSME on 14.09.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	50 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	TAIKISHA ENGINEERING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	018005000688AM21
RA File Number	039504000463 AM21
Licence No and Date	0310839175/28/10/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant's reply was sent to MSME on 23.09.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	51 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	TAIKISHA ENGINEERING INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	018005000689AM21
RA File Number	039504000464 AM21
Licence No and Date	0310839176/28/10/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the applicant's reply was sent to MSME on 23.09.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.

Case No.	52 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	TEXFAB ENGINEERS (I)PVT.LTD.
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	018005000707AM21
RA File Number	522404000070 AM21
Licence No and Date	5210043592/10/11/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 27.09.2021 for examination & comments. DPIIT informed that the case does not pertain to it and may be consulted with DHI. The case was referred to DHI on 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	53 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00057110AM21
RA File Number	09AA04003648 AM21
Licence No and Date	0911000151/07/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 29.06.2021, 28.07.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	54 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00059773AM21
RA File Number	09AA04003650 AM21
Licence No and Date	0911000171/11/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 12.07.2021, 28.07.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	55 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	HIROTEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00061545AM21
RA File Number	32AA04004907 AM21
Licence No and Date	3211000260/13/01/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that an error is encountered while opening the case through BO Portal which reflects that no information has been uploaded by the applicant on BO portal. A deficiency letter has already been issued on 13.10.2021 to upload all the requisite information on the BO portal. Therefore, the Committee decided to wait for reply from the applicant. The case stands deferred.	

Case No.	56 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	ZANINI INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00103641AM21
RA File Number	08AA04011274 AM21
Licence No and Date	0811001010/15/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-3) on 22.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	57 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	MIDDLEBY INDIA ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00103696AM21
RA File Number	07AA04009395 AM21
Licence No and Date	0711000679/15/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 12.07.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	58 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	EMPIRE HOME APPLIANCES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00103868AM21
RA File Number	05AA04038867 AM21
Licence No and Date	0511001740/15/03/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 14.09.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	59 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	THERMAX LIMITED.
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00103891AM21
RA File Number	31AA04007279 AM21
Licence No and Date	3111000223/15/03/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 07.10.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	60 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00105079AM21
RA File Number	05AA04039214 AM21
Licence No and Date	0511001757/17/03/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to MSME on 12.07.2021, 04.10.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	61 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	GEECY ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00105200AM21
RA File Number	03AA04030570 AM21
Licence No and Date	0311002613/17/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 12.07.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	62 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	GEECY ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00105201AM21
RA File Number	03AA04030566 AM21
Licence No and Date	0311002615/17/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 12.07.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	63 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	FERRA AEROSPACE PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00105567AM21
RA File Number	07AA04007791 AM21
Licence No and Date	0711000683/17/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 12.07.2021 & 12.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	64 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	TEXFAB ENGINEERS (I)PVT.LTD.
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00106447AM21
RA File Number	52AA04008217 AM21
Licence No and Date	5211000503/18/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 31.08.2021 & 12.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	65 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	SENIOR INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00107357AM21

RA File Number	05AA04040842 AM21
Licence No and Date	0511001835/19/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 20.07.2021 & 12.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	66 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	MELSTAR MANUFACTURING SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00108923AM21
RA File Number	07AA04009989 AM21
Licence No and Date	0711000726/22/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 12.07.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	67 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	MODINE THERMAL SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00108927AM21
RA File Number	04AA04008537 AM21
Licence No and Date	0411000541/22/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 12.07.2021 &	

21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	68 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00109002AM21
RA File Number	03AA04027347 AM21
Licence No and Date	0311002340/22/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 12.07.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	69 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	TE THERMO ELECTRIC COMPANY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00108567AM21
RA File Number	05AA04039729 AM21
Licence No and Date	0511001828/22/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 14.09.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	70 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00111818AM21
RA File Number	09AA04003973 AM21
Licence No and Date	0911000575/23/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to ask from the applicant to furnish the following information as per comments of MSME: 1. Manufacturing process with step-wise wastage. 2. Wastage sought on components and cable. The case stands deferred.	

Case No.	71 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00112039AM21
RA File Number	09AA04005366 AM21
Licence No and Date	0911000583/23/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 12.07.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind MSME for expediting the comments. The case stands deferred.	

Case No.	72 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred

Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00112046AM21
RA File Number	09AA04005363 AM21
Licence No and Date	0911000584/23/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 12.07.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind MSME for expediting the comments. The case stands deferred.	

Case No.	73 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	PENTAPHOS INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00111408AM21
RA File Number	03AA04028513 AM21
Licence No and Date	0311002713/23/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 12.07.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind MSME for expediting the comments. The case stands deferred.	

Case No.	74 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00112057AM21
RA File Number	09AA04003192 AM21
Licence No and Date	0911000585/23/03/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to MSME on 12.07.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	75 / NC/1/MEET/Oct/202122/6
Case Status	Case Approved
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00111756AM21
RA File Number	34AA04003233 AM21
Licence No and Date	3411000327/23/03/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of MSME taking cue from approved AA No. 3410045416 dated 04.09.2019 received via email dated 25.10.2021 as under:

1. Quantity of relevant import items at Sl. No. 1 to 17 may be allowed as per GN-4.
2. Quantity of relevant import items at Sl. No. 18 & 25 may be allowed as 1.05 Kgs/Kg content in the export product.
3. Quantity of relevant import item at Sl. No. 26 may be allowed as 1.01 Kgs/Kg content in the export product.

RA concerned may take further necessary action as per the decision of NC.

Case No.	76 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00112089AM21
RA File Number	09AA04003215 AM21
Licence No and Date	0911000587/23/03/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to MSME on 12.07.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	77 / NC/1/MEET/Oct/202122/6
Case Status	Case Approved
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00111758AM21
RA File Number	34AA04003235 AM21
Licence No and Date	3411000326/23/03/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of MSME taking cue from approved AA No. 3410045416 dated 04.09.2019 received via email dated 25.10.2021as under:

1. Quantity of relevant import items at Sl. No. 1 to 15 may be allowed as per GN-4.
2. Quantity of relevant import items at Sl. No. 16&23 may be allowed as 1.05 Kgs/Kg content in the export product.
3. Quantity of relevant import item at Sl. No. 24 may be allowed as 1.01 Kgs/Kg content in the export product.

RA concerned may take further necessary action as per the decision of NC.

Case No.	78 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00111791AM21
RA File Number	09AA04003859 AM21
Licence No and Date	0911000576/23/03/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and noted that the case was referred to MSME on 12.07.2021 &

21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	79 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00112634AM21
RA File Number	09AA04003958 AM21
Licence No and Date	0911000590/24/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 12.07.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	80 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00112643AM21
RA File Number	09AA04003972 AM21
Licence No and Date	0911000593/24/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 12.07.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	81 / NC/1/MEET/Oct/202122/6
Case Status	Case Approved
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00112709AM21
RA File Number	34AA04003219 AM21
Licence No and Date	3411000321/24/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of MSME taking cue from approved AA No. 3410045416 dated 04.09.2019 received via email dated 25.10.2021 as under: 1. Quantity of relevant import items at Sl. No. 1 to 9 may be allowed as per GN-4. 2. Quantity of relevant import items at Sl. No. 10&12 may be allowed as 1.05 Kgs/Kg content in the export product. 3. Quantity of relevant import item at Sl. No. 13 may be allowed as 1.01 Kgs/Kg content in the export product. RA concerned may take further necessary action as per the decision of NC.	

Case No.	82 / NC/1/MEET/Oct/202122/6
Case Status	Case Approved
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00112710AM21
RA File Number	34AA04003218 AM21
Licence No and Date	3411000320/24/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of MSME taking cue from approved AA No. 3410045416 dated 04.09.2019 received via email dated 25.10.2021 as under: 1. Quantity of relevant import items at Sl. No. 1 to 11 may be allowed as per GN-4. 2. Quantity of relevant import items at Sl. No. 12&15 may be allowed as 1.05 Kgs/Kg content in the export product. 3. Quantity of relevant import item at Sl. No. 16 may be allowed as 1.01 Kgs/Kg content in the export product. RA concerned may take further necessary action as per the decision of NC.	

Case No.	83 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	PERMANENT MAGNETS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00113436AM21
RA File Number	03AA04031881 AM21
Licence No and Date	0311002759/25/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted the comments given by DPIIT vide U. O. No. P-47011/140/2020-TSW dated 03.09.2021. Further, the case was discussed in the meeting and the Committee decided to seek second opinion from Consultant (Tech-3). The case stands deferred.	

Case No.	84 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	ENPRO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00113605AM21
RA File Number	31AA04007776 AM21
Licence No and Date	3111000249/25/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 12.07.2021 & 12.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	85 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	MODINE THERMAL SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00114116AM21
RA File Number	04AA04008535 AM21
Licence No and Date	0411000520/26/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 14.09.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	86 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	MEGHA ENGINEERING & INFRASTRUCTURES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00114354AM21
RA File Number	092404000467 AM21
Licence No and Date	0911000586/26/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 12.07.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	87 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021

HQ File Number	HQRNORM APPLY 00114983AM21
RA File Number	09AA04006679 AM21
Licence No and Date	0911000623/27/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 12.07.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	88 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00115934AM21
RA File Number	09AA04006690 AM21
Licence No and Date	0911000625/29/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 14.09.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	89 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00115950AM21
RA File Number	07AA04010944 AM21
Licence No and Date	0711000779/29/03/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 20.07.2021, 06.10.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	90 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00116470AM21
RA File Number	03AA04031563 AM21
Licence No and Date	0311002802/30/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 12.07.2021 & 12.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	91 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00116622AM21
RA File Number	07AA04011027 AM21
Licence No and Date	0711000803/30/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 14.09.2021, 06.10.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	92 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00116705AM21
RA File Number	31AA04007910 AM21
Licence No and Date	3111000254/30/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 20.07.2021, 06.10.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	93 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	CONTINENTAL ENGINES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00116883AM21
RA File Number	05AA04022556 AM21
Licence No and Date	0511001975/30/03/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 12.07.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	94 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred

Party Name	AVLIGHT AUTOMOTIVES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00005893AM22
RA File Number	05AA04043382 AM21
Licence No and Date	0511002116/07/04/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 12.07.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	95 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00008320AM22
RA File Number	34AA04000016 AM22
Licence No and Date	3411000412/09/04/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 12.07.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	96 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021

HQ File Number	HQRNORM APPLY 00018755AM22
RA File Number	03AA04033410 AM21
Licence No and Date	0311003137/15/04/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 12.07.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	97 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	CONTINENTAL ENGINES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00019536AM22
RA File Number	05AA04022390 AM21
Licence No and Date	0511002206/15/04/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 12.07.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	98 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00020233AM22
RA File Number	34AA04000385 AM22
Licence No and Date	3411000451/16/04/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda and decided to ask from the applicant to furnish the following information as per comments of Consultant (Tech-1):

1. To submit any supportive documents from supplier indicating weight of emitter/dripper as stated in material balance sheet.

The case stands deferred.

Case No.	99 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	VEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00020526AM22
RA File Number	09AA04005166 AM21
Licence No and Date	0911000698/16/04/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 12.07.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	100 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	AVLIGHT AUTOMOTIVES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00021655AM22
RA File Number	05AA04003614 AM22
Licence No and Date	0511002224/19/04/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 12.07.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.

Case No.	101 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	MELSTAR MANUFACTURING SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00021922AM22
RA File Number	07AA04000756 AM22
Licence No and Date	0711000888/19/04/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 12.07.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	102 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	KARAN INTERNATIONAL
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00022926AM22
RA File Number	31AA04007993 AM21
Licence No and Date	3111000284/20/04/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 12.07.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	103 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00024683AM22
RA File Number	34AA04000652 AM22
Licence No and Date	3411000481/22/04/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that a deficiency letter is being sent to the applicant as raised by Consultant (Tech-1) in the Meeting dated 02.09.2021. Therefore, the Committee decided to defer the case. The case stands deferred.	

Case No.	104 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00025189AM22
RA File Number	34AA04000604 AM22
Licence No and Date	3411000490/23/04/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 12.07.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	105 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00026307AM22
RA File Number	09AA04001483 AM22

Licence No and Date	0911000726/26/04/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 12.07.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	106 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00026310AM22
RA File Number	09AA04001484 AM22
Licence No and Date	0911000727/26/04/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 12.07.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	107 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	GRADWELL OILFIELD PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00026350AM22
RA File Number	05AA04006844 AM22
Licence No and Date	0511002254/26/04/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda and noted that the case was referred to MSME on 12.07.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	108 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	MEHTA STONE CONSORTIUM
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00026755AM22
RA File Number	05AA04006728 AM22
Licence No and Date	0511002300/26/04/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 12.07.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind MSME for expediting the comments. The case stands deferred.	

Case No.	109 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00026293AM22
RA File Number	09AA04000955 AM22
Licence No and Date	0911000722/26/04/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 12.07.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	110 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00026298AM22
RA File Number	09AA04001468 AM22
Licence No and Date	0911000721/26/04/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 12.07.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	111 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00026300AM22
RA File Number	09AA04001486 AM22
Licence No and Date	0911000723/26/04/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 12.07.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	112 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred

Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00026301AM22
RA File Number	09AA04001485 AM22
Licence No and Date	0911000725/26/04/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 12.07.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	113 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00111361AM22
RA File Number	09AA04003887 AM22
Licence No and Date	0911001027/10/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 12.07.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	114 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00112877AM22
RA File Number	03AA04018335 AM22
Licence No and	0311004545/11/06/2021

Date	
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 20.07.2021, 06.10.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	115 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	CAPITAL POWER SYSTEMS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00112465AM22
RA File Number	05AA04025618 AM22
Licence No and Date	0511003111/11/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-3) on 04.10.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	116 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	AVLIGHT AUTOMOTIVES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00112508AM22
RA File Number	05AA04021042 AM22
Licence No and Date	0511003117/11/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 12.07.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.

Case No.	117 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00115070AM22
RA File Number	31AA04014485 AM22
Licence No and Date	3111000405/15/06/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 12.07.2021, 07.10.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	118 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00129227AM22
RA File Number	34AA04004781 AM22
Licence No and Date	3411000785/02/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) for examination & comments. Consultant (Tech-1) informed that an error was encountered while opening the attachments/documents of the case. Therefore, the Committee decided to inform EGTF Division to resolve the issue at the earliest and thereafter, again refer the case to Consultant (Tech-1) for examination & comments. The case stands deferred.	

Case No.	119 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00131327AM22
RA File Number	34AA04004858 AM22
Licence No and Date	3411000796/05/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) for examination & comments. Consultant (Tech-1) informed that an error was encountered while opening the attachments/documents of the case. Therefore, the Committee decided to inform EGTF Division to resolve the issue at the earliest and thereafter, again refer the case to Consultant (Tech-1) for examination & comments. The case stands deferred.	

Case No.	120 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00130766AM22
RA File Number	09AA04006750 AM22
Licence No and Date	0911001133/05/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 28.09.2021, 07.10.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	121 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00130768AM22
RA File Number	09AA04006772 AM22
Licence No and Date	0911001134/05/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 28.09.2021, 07.10.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	122 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00130857AM22
RA File Number	34AA04004860 AM22
Licence No and Date	3411000791/05/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) for examination & comments. Consultant (Tech-1) informed that an error was encountered while opening the attachments/documents of the case. Therefore, the Committee decided to inform EGTF Division to resolve the issue at the earliest and thereafter, again refer the case to Consultant (Tech-1) for examination & comments. The case stands deferred.	

Case No.	123 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021

HQ File Number	HQRNORM APPLY 00130915AM22
RA File Number	09AA04006761 AM22
Licence No and Date	0911001135/05/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 28.09.2021, 07.10.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	124 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00130919AM22
RA File Number	09AA04006738 AM22
Licence No and Date	0911001136/05/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 28.09.2021, 07.10.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	125 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00131013AM22
RA File Number	09AA04006644 AM22
Licence No and Date	0911001139/05/07/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda and noted that the case was referred to DHI on 28.09.2021, 07.10.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	126 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	RAYCHEM-RPG PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00131148AM22
RA File Number	03AA04025634 AM22
Licence No and Date	0311005113/05/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 29.09.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	127 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	JOHNSON MATTHEY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00131766AM22
RA File Number	05AA04048981 AM22
Licence No and Date	0511003469/06/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-3) on 29.09.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	128 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00132161AM22
RA File Number	34AA04005007 AM22
Licence No and Date	3411000807/06/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) for examination & comments. Consultant (Tech-1) informed that an error was encountered while opening the attachments/documents of the case. Therefore, the Committee decided to inform EGTF Division to resolve the issue at the earliest and thereafter, again refer the case to Consultant (Tech-1) for examination & comments. The case stands deferred.	

Case No.	129 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	DOOWON CLIMATE CONTROL INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00132177AM22
RA File Number	04AA04012663 AM22
Licence No and Date	0411001082/06/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 29.09.2021 & 21.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	130 / NC/1/MEET/Oct/202122/6
----------	------------------------------

Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00134046AM22
RA File Number	31AA04020071 AM22
Licence No and Date	3111000446/08/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 07.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	131 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	OAM SAAI INTERNATIONAL INC.
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00134326AM22
RA File Number	05AA04049963 AM22
Licence No and Date	0511003547/08/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 04.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	132 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00134492AM22
RA File Number	05AA04048238 AM22

Licence No and Date	0511003558/08/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 04.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	133 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	TEGA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00134501AM22
RA File Number	02AA04012399 AM22
Licence No and Date	0211000908/08/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to ask from the applicant to furnish the following information as per comments of Consultant (Tech-1) & Consultant (SKB): 1. End use of export product. 2. Net content of each input (imported an indigenous) in export product. 3. Stage-wise manufacturing process indicating wastage at each step. 4. Exact wastage for each input. 5. Material balance between import and export items. 6. Specification of each input item. 7. What is MOCA Grade - HR? 8. If it is Hot Rolled Steel Plate, please provide chemical composition, grade, size and thickness. 9. In the flow chart, it is not mentioned where is the application of MOCA Grade-HR and Steel IS 2062? Please give brief description. 10. As per Annexure 4E, some indigenous inputs are also being used; please specify the use of Steel IS2062 and MOCA Grade - HR in the export product. 11. What is the size (LxBxT) in mm of MOCA Grade-HR and Steel IS 2062 and how many plates of imported and indigenous grade would be used in 37 MT exportsof parts of Screen & Trommell? 12. Process of manufacturing of imported and indigenous Steel in the export item? 13. What is the weight and size (Length x Breath x Thickness) in meter of the imported plate? 14. What is the method of cutting? Is it by leaser cutting or by simple cutting machine? The case stands deferred.	

Case No.	134 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	IND SPHINX PRECISION LTD
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00133864AM22
RA File Number	30AA04003554 AM22
Licence No and Date	3011000861/08/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 04.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	135 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00133939AM22
RA File Number	34AA04005010 AM22
Licence No and Date	3411000814/08/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) for examination & comments. Consultant (Tech-1) informed that an error was encountered while opening the attachments/documents of the case. Therefore, the Committee decided to inform EGTF Division to resolve the issue at the earliest and thereafter, again refer the case to Consultant (Tech-1) for examination & comments. The case stands deferred.	

Case No.	136 / NC/1/MEET/Oct/202122/6
----------	------------------------------

Case Status	Case Deferred
Party Name	MAGOTTEAUX INDUSTRIES PRIVATE LTD
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00134005AM22
RA File Number	24AA04006493 AM22
Licence No and Date	2411000651/08/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 29.09.2021 & 22.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments The case stands deferred.	

Case No.	137 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00134021AM22
RA File Number	34AA04005097 AM22
Licence No and Date	3411000817/08/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) for examination & comments. Consultant (Tech-1) informed that an error was encountered while opening the attachments/documents of the case. Therefore, the Committee decided to inform EGTF Division to resolve the issue at the earliest and thereafter, again refer the case to Consultant (Tech-1) for examination & comments. The case stands deferred.	

Case No.	138 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00135090AM22

RA File Number	34AA04005110 AM22
Licence No and Date	3411000825/09/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) for examination & comments. Consultant (Tech-1) informed that an error was encountered while opening the attachments/documents of the case. Therefore, the Committee decided to inform EGTF Division to resolve the issue at the earliest and thereafter, again refer the case to Consultant (Tech-1) for examination & comments. The case stands deferred.	

Case No.	139 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	MENON BEARINGS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00135493AM22
RA File Number	03AA04029067 AM22
Licence No and Date	0311005250/09/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 07.10.2021, 12.10.2021 & 22.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	140 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	PERMANENT MAGNETS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00136076AM22
RA File Number	03AA04043296 AM22
Licence No and Date	0311005278/10/07/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 29.09.2021 & 07.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	141 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	L&T - MHI POWER TURBINE GENERATORS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00136159AM22
RA File Number	03AA04039089 AM22
Licence No and Date	0311005281/10/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 29.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	142 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	VEELINE MEDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00137031AM22
RA File Number	02AA04013279 AM22
Licence No and Date	0211000925/12/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 29.09.2021 & 12.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	143 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	VEELINE MEDIA LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00137038AM22
RA File Number	02AA04013326 AM22
Licence No and Date	0211000926/12/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 07.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	144 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00137098AM22
RA File Number	09AA04007655 AM22
Licence No and Date	0911001200/12/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 28.09.2021 & 07.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	145 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00138451AM22
RA File Number	34AA04005313 AM22
Licence No and Date	3411000841/14/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) for examination & comments. Consultant (Tech-1) informed that an error was encountered while opening the attachments/documents of the case. Therefore, the Committee decided to inform EGTF Division to resolve the issue at the earliest and thereafter, again refer the case to Consultant (Tech-1) for examination & comments. The case stands deferred.	

Case No.	146 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	STAR FILTER INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00139314AM22
RA File Number	24AA04007467 AM22
Licence No and Date	2411000666/15/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 29.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind MSME for expediting the comments. The case stands deferred.	

Case No.	147 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	PERMANENT MAGNETS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021

HQ File Number	HQRNORM APPLY 00139711AM22
RA File Number	03AA04047564 AM22
Licence No and Date	0311005399/15/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 12.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	148 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	JOHNSON MATTHEY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00139720AM22
RA File Number	05AA04053715 AM22
Licence No and Date	0511003669/15/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-3) on 29.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind Consultant (Tech-3) for expediting the comments. The case stands deferred.	

Case No.	149 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	AVLIGHT AUTOMOTIVES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00139905AM22
RA File Number	05AA04052129 AM22
Licence No and Date	0511003673/15/07/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda and noted that the case was referred to MSME on 29.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind MSME for expediting the comments.

The case stands deferred.

Case No.	150 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00140209AM22
RA File Number	05AA04055638 AM22
Licence No and Date	0511003679/16/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 29.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DPIIT for expediting the comments. The case stands deferred.	

Case No.	151 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	MICRON INSTRUMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00140210AM22
RA File Number	05AA04054941 AM22
Licence No and Date	0511003680/16/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 29.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DPIIT for expediting the comments. The case stands deferred.	

Case No.	152 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	HANON CLIMATE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00140723AM22
RA File Number	05AA04053194 AM22
Licence No and Date	0511003700/16/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 29.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind MSME for expediting the comments. The case stands deferred.	

Case No.	153 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	PERMANENT MAGNETS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00141484AM22
RA File Number	03AA04047553 AM22
Licence No and Date	0311005434/17/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 12.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	154 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	HELVOET RUBBER & PLASTIC TECHNOLOGIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00141661AM22
RA File Number	31AA04020534 AM22
Licence No and Date	3111000464/19/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 29.09.2021 & 22.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	155 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	DILIGENT SCM SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00141886AM22
RA File Number	09AA04007910 AM22
Licence No and Date	0911001227/19/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 29.09.2021 & 22.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	156 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	DILIGENT SCM SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00141892AM22

RA File Number	09AA04007542 AM22
Licence No and Date	0911001228/19/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 29.09.2021 & 22.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	157 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00142741AM22
RA File Number	09AA04008212 AM22
Licence No and Date	0911001243/20/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 28.09.2021 & 22.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	158 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00143322AM22
RA File Number	34AA04005602 AM22
Licence No and Date	3411000877/20/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) for	

examination & comments. Consultant (Tech-1) informed that an error was encountered while opening the attachments/documents of the case. Therefore, the Committee decided to inform EGTF Division to resolve the issue at the earliest and thereafter, again refer the case to Consultant (Tech-1) for examination & comments.

The case stands deferred.

Case No.	159 / NC/1/MEET/Oct/202122/6
Case Status	Case Approved
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00143325AM22
RA File Number	34AA04004254 AM22
Licence No and Date	3411000879/20/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of MSME taking cue from approved AA No. 3410045416 dated 04.09.2019 received via email dated 25.10.2021 as under: 1. Quantity of relevant import items at Sl. No. 1, 7 to 18 & 24 to 30 may be allowed as per GN-4. 2. Quantity of relevant import items at Sl. No. 2, 3, 5, 6, 19, 20, 22 & 23 may be allowed as 1.05 Kgs/Kg content in the export product. 3. Quantity of relevant import items at Sl. No. 4 & 21 may be allowed as 1.01 Kgs/Kg content in the export product. RA concerned may take further necessary action as per the decision of NC.	

Case No.	160 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00142739AM22
RA File Number	09AA04008186 AM22
Licence No and Date	0911001242/20/07/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda and noted that the case was referred to DHI on 28.09.2021 & 22.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	161 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00144863AM22
RA File Number	05AA04057692 AM22
Licence No and Date	0511003764/22/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 29.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DPIIT for expediting the comments. The case stands deferred.	

Case No.	162 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00145057AM22
RA File Number	34AA04005570 AM22
Licence No and Date	3411000865/22/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) on 29.09.2021 & 22.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	163 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00146098AM22
RA File Number	05AA04058090 AM22
Licence No and Date	0511003802/23/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 04.10.2021 & 22.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	164 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	RAYCHEM-RPG PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00145468AM22
RA File Number	03AA04050631 AM22
Licence No and Date	0311005553/23/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 29.09.2021 & 22.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	165 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred

Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00146020AM22
RA File Number	03AA04048536 AM22
Licence No and Date	0311005577/23/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 29.09.2021 & 12.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	166 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	FUTURETECH ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00146842AM22
RA File Number	07AA04013445 AM22
Licence No and Date	0711001542/26/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 04.10.2021 & 22.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	167 / NC/1/MEET/Oct/202122/6
Case Status	Case Approved
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00147488AM22
RA File Number	34AA04005473 AM22
Licence No and	3411000905/26/07/2021

Date	
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of MSME taking cue from approved AA No. 3410045416 dated 04.09.2019 received via email dated 25.10.2021 as under: 1. Quantity of relevant import items at Sl. No. 1, 3 to 6, 8, 9, 11, 13, 14, 16, 17, 19 to 23, 26, 27, 29, 31 & 32 may be allowed as per GN-4. 2. Quantity of relevant import items at Sl. No. 2, 7, 10, 12, 18, 24, 28 & 30 may be allowed as 1.05 Kgs/Kg content in the export product. 3. Quantity of relevant import items at Sl. No. 15 & 25 may be allowed as 1.01 Kgs/Kg content in the export product. RA concerned may take further necessary action as per the decision of NC.	

Case No.	168 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	THERMAX BABCOCK & WILCOX ENERGY SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00148529AM22
RA File Number	31AA04020669 AM22
Licence No and Date	3111000480/27/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 20.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	169 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00148565AM22
RA File Number	09AA04008671 AM22

Licence No and Date	0911001274/27/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 28.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	170 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00148590AM22
RA File Number	07AA04011575 AM22
Licence No and Date	0711001558/27/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 04.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	171 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00148171AM22
RA File Number	10AA04006552 AM22
Licence No and Date	1011000443/27/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) for examination & comments. Consultant (Tech-1) informed that an error was encountered while opening the	

attachments/documents of the case. Therefore, the Committee decided to inform EGTF Division to resolve the issue at the earliest and thereafter, again refer the case to Consultant (Tech-1) for examination & comments.

The case stands deferred.

Case No.	172 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00148279AM22
RA File Number	05AA04049268 AM22
Licence No and Date	0511003848/27/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 22.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	173 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00148374AM22
RA File Number	03AA04050995 AM22
Licence No and Date	0311005662/27/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 04.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	174 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	VICTORA AUTO PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00148410AM22
RA File Number	05AA04060399 AM22
Licence No and Date	0511003855/27/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 04.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	175 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00148777AM22
RA File Number	03AA04045366 AM22
Licence No and Date	0311005683/28/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 04.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	176 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred

Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00148780AM22
RA File Number	03AA04046276 AM22
Licence No and Date	0311005684/28/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 04.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	177 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	AUTOTECH INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00149223AM22
RA File Number	04AA04016167 AM22
Licence No and Date	0411001198/28/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 04.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	178 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	AVLIGHT AUTOMOTIVES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00149496AM22

RA File Number	05AA04060641 AM22
Licence No and Date	0511003880/28/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 29.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind MSME for expediting the comments. The case stands deferred.	

Case No.	179 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	UNITED RUBBER INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00150094AM22
RA File Number	03AA04052119 AM22
Licence No and Date	0311005720/29/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) for examination & comments. Consultant (Tech-1) informed that an error was encountered while opening the attachments/documents of the case. Therefore, the Committee decided to inform EGTF Division to resolve the issue at the earliest and thereafter, again refer the case to Consultant (Tech-1) for examination & comments. The case stands deferred.	

Case No.	180 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	SPECTRAA TECHNOLOGY SOLUTIONS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00150142AM22
RA File Number	07AA04018181 AM22
Licence No and Date	0711001596/29/07/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda and noted that the case was referred to MSME on 07.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	181 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00150695AM22
RA File Number	09AA04009231 AM22
Licence No and Date	0911001291/30/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 28.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	182 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00150696AM22
RA File Number	09AA04009230 AM22
Licence No and Date	0911001292/30/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 28.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	183 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	ROTHERDE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00151174AM22
RA File Number	31AA04022730 AM22
Licence No and Date	3111000490/30/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 07.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	184 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	ROTHERDE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00151176AM22
RA File Number	31AA04022728 AM22
Licence No and Date	3111000492/30/07/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 07.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	185 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred

Party Name	BANGALORE BIOTECH LABS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00152616AM22
RA File Number	07AA04011880 AM22
Licence No and Date	0711001629/02/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 07.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	186 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	L&T - MHI POWER BOILERS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00152783AM22
RA File Number	03AA04050027 AM22
Licence No and Date	0311005827/03/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 04.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	187 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00153168AM22

RA File Number	09AA04009858 AM22
Licence No and Date	0911001305/03/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 28.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	188 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	YAMAHA MUSIC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00153346AM22
RA File Number	05AA04061551 AM22
Licence No and Date	0511003976/03/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 04.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	189 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	MELSTAR MANUFACTURING SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00153671AM22
RA File Number	07AA04019741 AM22
Licence No and Date	0711001643/04/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 08.10.2021	

for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	190 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00154581AM22
RA File Number	34AA04006317 AM22
Licence No and Date	3411000941/05/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) for examination & comments. Consultant (Tech-1) informed that an error was encountered while opening the attachments/documents of the case. Therefore, the Committee decided to inform EGTF Division to resolve the issue at the earliest and thereafter, again refer the case to Consultant (Tech-1) for examination & comments. The case stands deferred.	

Case No.	191 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	JAYANITA EXPORTS PRIVATE LTD.
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00154826AM22
RA File Number	05AA04067715 AM22
Licence No and Date	0511004018/05/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 04.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	192 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	REFLEXALLEN INDIA TUBING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00155964AM22
RA File Number	02AA04018337 AM22
Licence No and Date	0211001046/06/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 04.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	193 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	S K INDUSTRIES
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00155772AM22
RA File Number	34AA04006323 AM22
Licence No and Date	3411000948/06/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to ask from the applicant to furnish the following information as per comments of MSME: 1. To submit details of per unit weight of export product and blank size. 2. Step-wise wastage. The case stands deferred.	

Case No.	194 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00156948AM22
RA File Number	07AA04017324 AM22
Licence No and Date	0711001663/09/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 04.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	195 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	DEE DEVELOPMENT ENGINEERS LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00158237AM22
RA File Number	05AA04067182 AM22
Licence No and Date	0511004067/09/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 07.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	196 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00158470AM22

RA File Number	03AA04054989 AM22
Licence No and Date	0311006059/10/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 29.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DPIIT for expediting the comments. The case stands deferred.	

Case No.	197 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	TRILLIUM FLOW TECHNOLOGIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00160096AM22
RA File Number	07AA04020948 AM22
Licence No and Date	0711001700/11/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 04.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	198 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	INSPIRON ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00160152AM22
RA File Number	08AA04020492 AM22
Licence No and Date	0811002302/11/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 04.10.2021 for	

examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	199 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00160573AM22
RA File Number	05AA04068540 AM22
Licence No and Date	0511004108/12/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 29.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DPIIT for expediting the comments. The case stands deferred.	

Case No.	200 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	ATOMUS INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00161121AM22
RA File Number	52AA04012438 AM22
Licence No and Date	5211001161/12/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to ask from the applicant to furnish the following information as per comments of Consultant (SKB): 1. Process flow chart for manufacturing of magnesium metal turning and wastage at each stage which could establish wastage 2.12 Kgs per Kg export of magnesium metal turning.	

2. What is the market value of the waste, which would be generated during manufacturing of export product?
3. Whether the imported magnesium ingots are acid washed or without acid washed.
4. What is the purity of Magnesium Ingots?
5. GST Certificate from an officer, who could certify that the requirement of magnesium ingots is 2.12 Kg per kg export of magnesium metal turning.

The case stands deferred.

Case No.	201 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	GOPALAN AEROSPACE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00162130AM22
RA File Number	07AA04021884 AM22
Licence No and Date	0711001713/13/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 07.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	202 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00162252AM22
RA File Number	10AA04008147 AM22
Licence No and Date	1011000498/13/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) for examination & comments. Consultant (Tech-1) informed that an error was encountered while opening the attachments/documents of the case. Therefore, the Committee decided to inform EGTF Division to resolve the issue at	

the earliest and thereafter, again refer the case to Consultant (Tech-1) for examination & comments.

The case stands deferred.

Case No.	203 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00162514AM22
RA File Number	03AA04048128 AM22
Licence No and Date	0311006169/13/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MeitY on 04.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	204 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	PENGUIN PETROLEUM SERVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00161396AM22
RA File Number	03AA04044352 AM22
Licence No and Date	0311006128/13/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-3) on 04.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	205 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	SONDEX HEAT EXCHANGERS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00162019AM22
RA File Number	34AA04006433 AM22
Licence No and Date	3411000978/13/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 07.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	206 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00162029AM22
RA File Number	34AA04006499 AM22
Licence No and Date	3411000981/13/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) for examination & comments. Consultant (Tech-1) informed that an error was encountered while opening the attachments/documents of the case. Therefore, the Committee decided to inform EGTF Division to resolve the issue at the earliest and thereafter, again refer the case to Consultant (Tech-1) for examination & comments. The case stands deferred.	

Case No.	207 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	GLOBAL GASKET FACTORY
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00162032AM22
RA File Number	09AA04009049 AM22
Licence No and Date	0911001365/13/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 07.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	208 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	VALLABH PUMPS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00162953AM22
RA File Number	56AA04003920 AM22
Licence No and Date	5611000430/14/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 07.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	209 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	BIRLA CABLE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00162957AM22

RA File Number	56AA04003614 AM22
Licence No and Date	5611000432/14/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MeitY on 04.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	210 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	ICEM ENGINEERING COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00164103AM22
RA File Number	03AA04061568 AM22
Licence No and Date	0311006218/17/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 04.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	211 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	ANGI PLAST PVT LTD
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00165357AM22
RA File Number	08AA04021852 AM22
Licence No and Date	0811002344/18/08/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda and noted that the case was referred to MSME on 04.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.

The case stands deferred.

Case No.	212 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	SHAKTIMAN RUB-ROLLS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00168099AM22
RA File Number	33AA04005991 AM22
Licence No and Date	3311000396/21/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) for examination & comments. Consultant (Tech-1) informed that an error was encountered while opening the attachments/documents of the case. Therefore, the Committee decided to inform EGTF Division to resolve the issue at the earliest and thereafter, again refer the case to Consultant (Tech-1) for examination & comments. The case stands deferred.	

Case No.	213 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00168218AM22
RA File Number	31AA04025134 AM22
Licence No and Date	3111000533/23/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 07.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments.	

The case stands deferred.

Case No.	214 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	SULZER INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00168222AM22
RA File Number	31AA04025129 AM22
Licence No and Date	3111000537/23/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 07.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	215 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	ISGEC HEAVY ENGINEERING LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00168318AM22
RA File Number	05AA04070037 AM22
Licence No and Date	0511004242/23/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 29.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DPIIT for expediting the comments. The case stands deferred.	

Case No.	216 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00168793AM22
RA File Number	34AA04006651 AM22
Licence No and Date	3411000988/23/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) for examination & comments. Consultant (Tech-1) informed that an error was encountered while opening the attachments/documents of the case. Therefore, the Committee decided to inform EGTF Division to resolve the issue at the earliest and thereafter, again refer the case to Consultant (Tech-1) for examination & comments. The case stands deferred.	

Case No.	217 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00168797AM22
RA File Number	34AA04006650 AM22
Licence No and Date	3411000989/23/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) on 29.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind Consultant (Tech-1) for expediting the comments. The case stands deferred.	

Case No.	218 / NC/1/MEET/Oct/202122/6
----------	------------------------------

Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00169091AM22
RA File Number	03AA04056589 AM22
Licence No and Date	0311006387/24/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MeitY on 04.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	219 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00169219AM22
RA File Number	10AA04008417 AM22
Licence No and Date	1011000513/24/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) on 04.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	220 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	A. O. SMITH INDIA WATER PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00169310AM22
RA File Number	072104000311 AM21

Licence No and Date	0711001754/24/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 07.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	221 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	LAXMI DENTAL EXPORT PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00169423AM22
RA File Number	03AA04068249 AM22
Licence No and Date	0311006401/24/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) for examination & comments. Consultant (Tech-1) informed that an error was encountered while opening the attachments/documents of the case. Therefore, the Committee decided to inform EGTF Division to resolve the issue at the earliest and thereafter, again refer the case to Consultant (Tech-1) for examination & comments. The case stands deferred.	

Case No.	222 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00169720AM22
RA File Number	09AA04010512 AM22
Licence No and Date	0911001415/24/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 28.09.2021 for	

examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments.

The case stands deferred.

Case No.	223 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00169724AM22
RA File Number	09AA04010490 AM22
Licence No and Date	0911001416/24/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 28.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	224 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	ROTHE ERDE INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00170415AM22
RA File Number	31AA04025662 AM22
Licence No and Date	3111000544/25/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 07.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	225 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00170634AM22
RA File Number	34AA04006789 AM22
Licence No and Date	3411001014/25/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) for examination & comments. Consultant (Tech-1) informed that an error was encountered while opening the attachments/documents of the case. Therefore, the Committee decided to inform EGTF Division to resolve the issue at the earliest and thereafter, again refer the case to Consultant (Tech-1) for examination & comments. The case stands deferred.	

Case No.	226 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	AGRI PROCESS INNOVATIONS TECHNOLOGIES LLP
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00170649AM22
RA File Number	07AA04024799 AM22
Licence No and Date	0711001773/25/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 07.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	227 / NC/1/MEET/Oct/202122/6
----------	------------------------------

Case Status	Case Deferred
Party Name	HIROTEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00170665AM22
RA File Number	32AA04017268 AM22
Licence No and Date	3211001491/25/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MSME on 27.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind MSME for expediting the comments. The case stands deferred.	

Case No.	228 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	LARSEN AND TOUBRO LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00170114AM22
RA File Number	03AA04056131 AM22
Licence No and Date	0311006434/25/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 04.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	229 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	HIGHLY ELECTRICAL APPLIANCES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00171298AM22
RA File Number	08AA04021029 AM22

Licence No and Date	0811002411/26/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 07.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	230 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	DOOWON AUTOMOTIVE SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00171883AM22
RA File Number	04AA04021942 AM22
Licence No and Date	0411001371/27/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 29.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments. The case stands deferred.	

Case No.	231 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00172128AM22
RA File Number	34AA04006788 AM22
Licence No and Date	3411001030/27/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) for examination & comments. Consultant (Tech-1) informed that an error was encountered while opening the	

attachments/documents of the case. Therefore, the Committee decided to inform EGTF Division to resolve the issue at the earliest and thereafter, again refer the case to Consultant (Tech-1) for examination & comments.

The case stands deferred.

Case No.	232 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	TERUMO PENPOL PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00173507AM22
RA File Number	10AA04008748 AM22
Licence No and Date	1011000516/30/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) for examination & comments. Consultant (Tech-1) informed that an error was encountered while opening the attachments/documents of the case. Therefore, the Committee decided to inform EGTF Division to resolve the issue at the earliest and thereafter, again refer the case to Consultant (Tech-1) for examination & comments. The case stands deferred.	

Case No.	233 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	AZAD ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00174089AM22
RA File Number	09AA04011391 AM22
Licence No and Date	0911001468/31/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DHI on 28.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DHI for expediting the comments.	

The case stands deferred.

Case No.	234 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	TEGA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00174151AM22
RA File Number	02AA04020007 AM22
Licence No and Date	0211001146/31/08/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to ask from the applicant to furnish the following information as per comments of Consultant (SKB): 1. In Appendix 4E, the wastage claimed (Percentage) on net content basis /yield is 15%. However, in manufacturing flow chart, the wastage on Hot Rolled Steel Plate is 10 Percent. Please clarify which wastage norm is correct? Accordingly, revised Appendix 4E is required to submit. 2. What is the size (LxBxT) in mm of liner Plate and how many liner plates in 800 MT exports of parts of mill liner for Grinding Mill? 3. Process of manufacturing of Steel Plate as part of mill liner for Grinding Mill and wastage at each stage of operation which can justify your claim of process wastage. 4. What is the weight and size (Length x Breath x Thickness) in meter of the imported plate? 5. What is the method of cutting? Is it by leaser cutting or by simple cutting machine? The case stands deferred.	

Case No.	235 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00174911AM22
RA File Number	34AA04006917 AM22
Licence No and Date	3411001041/01/09/2021
Norms Committee Decision:	

The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) for examination & comments. Consultant (Tech-1) informed that an error was encountered while opening the attachments/documents of the case. Therefore, the Committee decided to inform EGTF Division to resolve the issue at the earliest and thereafter, again refer the case to Consultant (Tech-1) for examination & comments.

The case stands deferred.

Case No.	236 / NC/1/MEET/Oct/202122/6
Case Status	Case Approved
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00174926AM22
RA File Number	34AA04007018 AM22
Licence No and Date	3411001042/01/09/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of MSME taking cue from approved AA No. 3410045416 dated 04.09.2019 received via email dated 25.10.2021 as under: 1. Quantity of relevant import items at Sl. No. 1to 7 may be allowed as per GN-4. 2. Quantity of relevant import item at Sl. No. 8 may be allowed as 1.05 Kgs/Kg content in the export product. RA concerned may take further necessary action as per the decision of NC.	

Case No.	237 / NC/1/MEET/Oct/202122/6
Case Status	Case Approved
Party Name	HANNING MOTORS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00174932AM22
RA File Number	34AA04007019 AM22
Licence No and Date	3411001043/01/09/2021
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of MSME	

taking cue from approved AA No. 3410045416 dated 04.09.2019 received via email dated 25.10.2021 as under:

1. Quantity of relevant import items at Sl. No. 1 to 9 may be allowed as per GN-4.
2. Quantity of relevant import item at Sl. No. 10 may be allowed as 1.05 Kgs/Kg content in the export product.

RA concerned may take further necessary action as per the decision of NC.

Case No.	238 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	LM WIND POWER BLADES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00175103AM22
RA File Number	34AA04007032 AM22
Licence No and Date	3411001035/01/09/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) for examination & comments. Consultant (Tech-1) informed that an error was encountered while opening the attachments/documents of the case. Therefore, the Committee decided to inform EGTF Division to resolve the issue at the earliest and thereafter, again refer the case to Consultant (Tech-1) for examination & comments. The case stands deferred.	

Case No.	239 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	NETAFIM IRRIGATION INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00174910AM22
RA File Number	34AA04006916 AM22
Licence No and Date	3411001040/01/09/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to Consultant (Tech-1) for examination & comments. Consultant (Tech-1) informed that an error was encountered while opening the attachments/documents of the case. Therefore, the Committee decided to inform EGTF Division to resolve the issue at	

the earliest and thereafter, again refer the case to Consultant (Tech-1) for examination & comments.

The case stands deferred.

Case No.	240 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	ZTT INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00175688AM22
RA File Number	04AA04023111 AM22
Licence No and Date	0411001392/02/09/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to MeitY on 07.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	

Case No.	241 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	ISGEC HITACHI ZOSEN LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00176298AM22
RA File Number	05AA04075816 AM22
Licence No and Date	0511004464/03/09/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 27.09.2021 for examination & comments. However, no comments have been received as yet. Therefore, the Committee decided to remind DPIIT for expediting the comments. The case stands deferred.	

Case No.	242 / NC/1/MEET/Oct/202122/6
Case Status	Case Deferred
Party Name	OILMEC DRILLING EQUIPMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 1/ MEET/ Oct/ 202122/ 6 and 25/10/2021
HQ File Number	HQRNORM APPLY 00176299AM22
RA File Number	05AA04067424 AM22
Licence No and Date	0511004465/03/09/2021
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was referred to DPIIT on 27.09.2021& 22.10.2021 for examination & comments. However, no comments have been received as yet. Hence, the Committee decided to wait for the comments. The case stands deferred.	